

SHRI G.A. CHARAN REDDY: I introduce the Bill.

[*Translation*]

15.37 hrs.

(viii) Constitution (Amendment) Bill*
(Insertion of new article 31)

[*English*]

SHRI CHITTA BASU (BARASAT) I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA BASU: I introduce the Bill.

15.37½ hrs.

(ix) Constitution (Amendment) Bill*
(Insertion of new article 74A, etc.)

SHRI CHITTA BASU (BARASAT): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA BASU: I introduce the Bill.

15.38 hrs.

(x) Constitution (Amendment) Bill*
(Substitution of new article for article 48A)

SHRI CHITTA BASU (BARASAT): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA BASU: I introduce the Bill.

15.39 hrs.

(xi) Constitution (Amendment) Bill*
(Amendment of Article 239 AA)

SHRI KRISHAN LAL SHARMA (OUTER DELHI): Sir, I beg to move to leave to introduce a Bill further to amend the constitution of India.

[*English*]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

[*Translation*]

SHRI KRISHAN LAL SHARMA: Sir, I introduce the Bill.

15.40 hrs.

(xii) Jamia Millia Islamia (Amendment) Bill*
(Amendment of the Long Title, etc.)

[*English*]

SHRI G. M. BANATWALLA (PONNANI): I beg to move for leave to introduce a Bill to amend the Jamia Millia Islamia Act, 1988.

MR. CHAIRMAN: Motion moved:

"That leave be granted to introduce a Bill to amend the Jamia Millia Islamia Act, 1988."

[*Translation*]

SHRI VIJAY GOEL (SADAR DELHI): Mr. Chairman, Sir at the time of discussion on this Bill. I will express my views.

[*English*]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Jamia Millia Islamia Act, 1988."

The motion was adopted.

SHRI G.M. BANATWALLA: I introduce the Bill.